

Shri Nanadas: Their main arguments.

Mr. Speaker: I quite agree. Has the report been published?

Shri T. T. Krishnamachari: Actually the exploitation of mica is not within the purview of the Ministry of Commerce and Industry. The Ministry of Commerce and Industry is merely concerned with the export of mica. The exploitation of mica is the privilege of the Ministry of Natural Resources and Scientific Research, and I would suggest that the hon. Member should table a question to the appropriate Minister.

Shri B. S. Murthy: May I know the total annual export of mica scrap, and the countries to which it is being exported?

Shri T. T. Krishnamachari: In value the export of scrap mica comes to nearly Rs. 10 lakhs. I am afraid I have not got the information regarding the countries.

Shri S. V. Ramaswamy: Is there any factory in India which can use mica scrap for the manufacture of electrical insulation?

Shri T. T. Krishnamachari: I do not know whether there is any such factory. But as I said there are plans for manufacturing micanite. How far micanite can be used for purposes of electrical insulation is a matter for the experts to tell the House, and it is not within my knowledge anyway.

Shri K. K. Basu: May I know whether the Government has ascertained the reasons for the negligible export of mica scrap?

Shri T. T. Krishnamachari: It looks as though some people want a large amount of mica scrap to be exported while others want that this export should be banned. And if the export is negligibly small, I think Government is satisfied about it, and it has satisfied both parties also.

COMMUNITY PROJECTS

*551. **Shri S. C. Samanta:** (a) Will the Minister of Planning be pleased to state the reason for the non-inclusion of non-officials in the Advisory Board to State Development Committees for the implementation of Community Projects?

(b) On what State Organisations relating to Community Projects have non-officials been included?

(c) Has the assistance of local, social and public bodies been invited for execution of the projects and if so, at which stage?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The main reason is that the Advisory Board to the State Development Committee has been set up for the purpose of dealing with the administrative aspects of the Community Development Programme in the State. The actual planning and execution is done at the project level and non-officials are included in the project Advisory Committees of which there is one for each project.

Shri S. C. Samanta: May I know in which Committees are these non-officials taken at the State level?

Shri Hathi: They are taken in at the project level committees.

Shri S. C. Samanta: Does the hon. Minister mean Project Advisory Committees?

Shri Hathi: Yes, Sir.

Shri S. C. Samanta: May I know whether it is a fact that in the draft outline of the first Five-Year Plan, it has been stated on page 252 that

"Special steps are needed in States to ensure that local bodies are able to participate in the Plan in respect of their programmes."

Shri Hathi: Yes, Sir.

Shri S. C. Samanta: May I know, Sir, how local bodies, and social and other bodies have been represented in these Committees?

Shri Hathi: Yes, Sir. The local bodies and other local workers are taken at the project level committees and some of the persons who are taken are the local Members of Parliament, local members of the State Assembly, local members of the District Board, specified representatives from agriculturists, then practical agriculturists and other prominent people. They are to be taken on the project level, that is, where actually the project work is to be done.

Shri S. C. Samanta: The hon. Minister said about semi-Government bodies and other agriculturists. May I know whether representatives from social bodies are intended to be included also?

Shri Hathi: Yes, Sir.

Shri S. N. Das: Arising out of part (c), may I know, Sir, to what extent assistance has been obtained from these local bodies and individual members of Parliament and Legislative Assemblies?

Shri Hathi: That is actually what I said, Sir. Members from local bodies, members of Parliament and Legislative Assemblies are being taken on the Committees.

Mr. Speaker: He wants to know what contribution has been made by these people.

Shri Hathi: That is encouraging, Sir.

Shri Sarangadhar Das: May I inform the hon. Minister.....

Mr. Speaker: No, no. He may put a question if he likes.

Shri Sarangadhar Das: May I know, Sir, if the Members of Parliament belonging to different constituencies have been invited to take part in these projects?

Shri Hathi: Yes, Sir.

Shri H. N. Mukerjee: May I know, Sir, how the Technical Cooperation Administration specialists from America are associated with the work of the projects?

Shri Hathi: Sir, wherever it is necessary, these experts are being consulted.

Shri H. N. Mukerjee: What is the nature of the relationship.....

Mr. Speaker: Order, order. Next question.

CHAMBAL VALLEY SCHEME

*552. **Shri S. C. Samanta:** (a) Will the Minister of Irrigation and Power be pleased to state whether the Chambal Valley Scheme has been included in the first part of the Five-Year Plan?

(b) What is the estimated cost of the Scheme?

(c) How much hydro electricity will be available when the Scheme is executed?

(d) What area will be irrigated and what will be the amount of additional production of food?

(e) How many dams and barrages will be constructed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Stage I of the Scheme has been accepted by the Planning Commission for inclusion in the Five-Year Plan.

(b) Approximately Rs. 49 crores for the entire scheme and Rs. 33.75 crores for Stage I.

(c) 2,00,000 K.W. at 60 per cent. Load Factor ultimately and 60,000 K. W. at 60 per cent. Load Factor at the end of State I.

(d) (i) 12 lakhs acres of land.

(ii) 4 lakhs tons of additional food-grains.

(e) Four, namely:—

(i) The Gandhi Sagar Dam.....
(MADHYA BHARAT)

(ii) The Rana Partap Sagar Dam
.....(RAJASTHAN)

(iii) The Kotah Dam.....
(RAJASTHAN)

(iv) The Barrage below Kotah...
(RAJASTHAN)

Shri S. C. Samanta: May I know, Sir, whether it is a fact that the hydro-electric scheme according to this project has been left out for the present? If so, what is the reason?

Shri Hathi: No, Sir, it is not a fact. In the first stage, the Gandhi Sagar Dam and the Power Station are to be constructed.

Shri S. C. Samanta: May I know, Sir, whether construction of the Barrage near Kotah has begun and in which stage is the Rana Partap Sagar Dam?

Shri Hathi: It has not yet begun, Sir.

Shri Radhelal Vyas: May I know, Sir, what amount will be spent on this Scheme during the period of the First Five-Year Plan?

Shri Hathi: I am not, Sir, in a position to say how much will be spent during the first period of the Five-Year Plan?

सेठ बचल सिंह : क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि इस स्कीम का काम शुरू हो गया है या नहीं ?

Shri Hathi: The work has not yet commenced, Sir.

Shri Balwant Sinha Mehta: May I know, Sir, whether the whole scheme will be undertaken jointly by both the Governments or separately by the Madhya Bharat and Rajasthan Governments?

Shri Hathi: Sir, the technical and financial responsibility has to be discussed between the two Governments.

Shri Radhelal Vyas: May I know, Sir, whether it is a fact that 1 crore and 30 lakhs have been spent so far on the scheme by the Madhya Bharat Government and nearly 40 lakhs by the Rajasthan Government?

Shri Hathi: I have no information, Sir.